

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

LOK SABHA

UNSTARRED QUESTION No. 3310
TO BE ANSWERED ON: 16.03.2021

Facilities for Differently Abled Persons

3310. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details and the total number of differently abled persons in the country;
- (b) the facilities provided for such persons including schools, colleges, banks, multiplex, transport, tour, lift, parking, toilets etc.;
- (c) the details of the shortcomings found therein;
- (d) the steps taken by the Government to rectify these shortcomings; and
- (e) the budget allocated by the Government for differently abled persons during the last three years?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) As per Census 2011, there are 2,68,14,994 persons with disabilities in the country. Disability-wise population of persons with disabilities is at Annexure.
- (b) to (d) The Central Government has notified the Rights to Persons with Disabilities (RPwD) Rules, 2017 on 15.06.2017. Rule 15 relates to accessibility standards for physical environment, transport and information and communication technology. As per Section 45 of RPwD Act, 2016 all the existing public buildings including educational institutions, banks etc. are required to be made accessible in accordance with the standards specified under these Rules within a period of 5 years.

Additionally, the Department implements Accessible India Campaign (AIC), which was launched on 03.12.2015 as a nation-wide flagship campaign for achieving universal accessibility. The campaign focuses on enhancing the accessibility of Built Environment, Transportation System and Information and Communication Technology Ecosystem to make the life of Persons with Disabilities more convenient. Details of achievements so far are as follows:

Till date, under Built Up Environment, Rs. 465.49 crores have been released to States/UTs to make 1180 identified buildings accessible. Out of these, 356 buildings have been made accessible. CPWD has made 998 central government buildings accessible.

Department of School Education and Literacy has informed that around 71% Government and Government aided schools have been provided with ramps with handrails and accessible toilets.

Under the Transportation System, 709 A1, A & B category railway stations, seven Short Term Facilities (provision of non slippery walkway from parking to Station building, provision of signages, provision of at least one drinking water tap, provision of at least one disable friendly toilet and 'May I help you' booth etc. have been provided) and 2 Long Term Facilities (facilities for inter-platform transfer and engraving on edges of platforms) have been provided at 603 railway stations. Further, 35 International Airports and 55 Domestic Airports have been made partially accessible. Out of 1,47,368 buses, 42,169 buses are partially accessible and 10,175 are fully accessible.

Under Information and Communication Technology Ecosystem, Rs. 20.52 crores has been released to Nodal agency, ERNET India to make identified websites of States/UTs accessible. 584 identified websites of States/UTs have been made accessible. In addition, 95 Central Government websites have been made accessible.

It has been observed that Accessibility standards/guidelines for all sectors have not been issued and features of accessibility are not available in most of the facilities. Accessibility features of identified facilities in three verticals of built up environment, transport and ICT ecosystem being provided by Central and State/UT Governments under AIC are monitored through a Management Information System (MIS) portal. Further, Government has recently launched the Sugamya Bharat App through which any person including a person with disability can report about accessibility issues faced by them in three verticals under AIC. These accessibility issues are forwarded to the appropriate authority for rectification.

(e) The budget allocated to Department of Empowerment of Persons with Disabilities during the last three years:

Year	Budget Estimate (Rs. in crore)	Revised Estimate (Rs. in crore)
2017-18	855.00	955.00
2018-19	1070.00	1070.00
2019-20	1204.90	1100.00

ANNEXURE

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3310 to be answered on 16.03.2021 regarding 'Facilities for Differently Abled Persons' raised by Shri Devusinh Jesinghbhai Chauhan.

Category wise Number of Persons with Disabilities as per Census 2011			
Type of Disability	Persons	Males	Females
In Seeing	50,33,431	26,39,028	23,94,403
In Hearing	50,72,914	26,78,584	23,94,330
In Speech	19,98,692	11,22,987	8,75,705
In Movement	54,36,826	33,70,501	20,66,325
Mental Retardation	15,05,964	8,70,898	6,35,066
Mental Illness	7,22,880	4,15,758	3,07,122
Any Other	49,27,589	27,28,125	21,99,464
Multiple Disability	21,16,698	11,62,712	9,53,986
Total	2,68,14,994	1,49,885,93 (55.89%)	1,18,264,01 (44.11%)
